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13/12/26

Declaration of Assets and Liabilities

Year 2025-26

I, **Rajeev Ranjan Kumar**, son of Lt. Kripa Narayan, aged 51 years, belonging to Bihar Legislative Assembly Secretariat service and presently working as **Section Officer, Bihar Legislative Assembly, Patna**, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Mrs. Bindu Kumari	Dependant-1 Samriddhi Shaurya (Daughter)	Dependant-2 Srijan Shaurya (Son)	Dependant-3 Etc. Name
(i)	Cash	Rs.2,500/-	She Submits her ITR	Nil	4,000/-	NA
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Saving A/C Rs.2,55,833/-	She Submits her ITR	Nil	Nil	NA
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	NA
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PLI Premium p.a Rs. 7,560/-	Nil	S S A Premium p.a Rs.1,000/-	Nil	NA
(v)	Motor Vehicles (details of make, etc.)	Maruti Wagon R and Two Wheeler (One) Yrs.2012.	Two Wheeler Yrs.2017. She Submits her ITR.	Nil	Nil	NA
(vi)	Jewellery (give details of weight and value)	Gold-20gms	Gold-250gms Silver - 1 K.g She Submits her ITR	Gold-05gms	Nil	NA
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	NA

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Rajeev Ranjan Kumar

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Mrs. Bindu Kumari	Dependant- 1 Samriddhi Shaurya (Daughter)	Dependant- 2 Srijan Shaurya (Son)	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Undivided Agriculture Land- 03 Biggha	Nil	Nil	Nil	NA
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Residential Land Phulwari, patna 1.75 & 1.1 Katha Rs.30,00,000/-	Nil	Nil	Nil	NA
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	02 BHK Flat (Joint With Wife), Rupaspur, Patna- 14.Rs.40,00,000/- (Purchased by Father's Capital)	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.12.2025
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Co-Operative Loan	Rest Amount Rs.1800/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil

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	(e) dues to departments dealing with government transport (including aircraft and helicopters)	No	No
	(f) Other dues, if any	No	No
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AZGPK5370G	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

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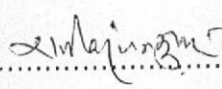
 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: Rajeev Ranjan Kumar.

Designation: Section Officer.

Place: Patna.

Date: 13-02-2026 ✓

Department: Bihar Legislative Assembly, Secretariat, Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

